

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.38/2016

New Delhi, this the 3rd day of July, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Sushil Kumar Tyagi
Aged around 55 years
(Grade-II (DASS)/Head Clerk
(Voluntary retired Grade-II (DASS))/
Head Clerk, in the office of BDO (South)
S/o Late Shri S.L.Tyagi
R/o F-385, Gali No.6
Wazirabad Village
Delhi – 110 084.

Last Posting:
Block Development Officer (South)
MB Road, Saket, New Delhi-110 017. Applicant

(By Advocate:Shri S.P.Singh)

Versus

1. GNCT of Delhi
Through its Chief Secretary
Delhi Secretariat
Players Building, IP Estate
New Delhi.
2. The Divisional Commissioner/
Principal Secretary (Revenue) GNCT of Delhi.
5, Shamnath Marg
Delhi – 110 054.
3. Director (Panchayat)/Additional District Magistrate
(Central) GNCT of Delhi.
Room No.11-12, Old Civil Supply Building
Tis Hazari, Delhi – 110 054.

4. Deputy Commissioner (South)
GNCT of Delhi
MB Road, Saket
New Delhi – 110 017.
5. Block Development Officer (South)/
Drawing and Disbursing Officer
GNCT of Delhi
Office Complex of Deputy Commissioner (South)
MB Road, Saket
New Delhi – 110 017.
6. Secretary
Services (II) Department
GNCT of Delhi
Players Building, Delhi Secretariat
IP Estate, New Delhi – 110 002.
7. Lt. Governor of Delhi
GNCT of Delhi
Raj Niwas
Sham Nath Marg
Delhi – 110 054.
8. Member Secretary
Delhi Dialogue Commission
33, Sham Nath Marg, Civil Lines
Delhi – 110 054. Respondents.

(By Advocate - None)

ORDER (ORAL)

Hon'ble Mr. Justice Dinesh Gupta, Member (J)

Learned counsel for the applicant submitted that the applicant during the pendency of this original application

compulsory retired and now he wants to withdraw the OA, pending before the Tribunal.

2. In view of the statement made by counsel for the applicant, this OA is dismissed as withdrawn.

(Praveen Mahajan)
Member (A)

(Justice Dinesh Gupta)
Member (J)

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